

Name of the corporate debtor: Ambro Asia Pvt Limited; Date of commencement of CIRP: 18-04-2024; Date of Commencement of Liquidation : 21-05-2026															
Operational creditors (other than Workmen and Employees and Government Dues)															
S. NO.	Name of creditor	Identific ation No.	Details of claim received		Details of claim admitted						Amou nt of contin gent claim	Amount of any mutual dues, that may be set-off	Amount of claim Rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Unox SpA	OC-1	2/5/2024	19,970,000	14,351,234	Unsecured	No	No	No	89.46	-	-	8,525,166.43		Claim in EUROS, revalued on LCD under Regulation 26 of IBBI (Liquidation Process) Regulations 2016
	TOTAL			19,970,000	14,351,234								8,525,166.43		-